GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:467 ANSWERED ON:26.11.2012 DISABLED FRIENDLY STATES Choudhry Smt. Shruti

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether some State Governments are making efforts to make their States disabled-friendly; and
- (b) if so, the details thereof and the present status of each State in this regard?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) to (b) 31 States and Union Territories have amended their Building Bye-laws or have issued instructions to make the public places accessible to persons with disabilities. 04 states are in the process of amending their building bye-laws. The detail is at Annexure-I.